

| Annexure-7                                                                                                                                                                                       |                                                                                                                            |                           |                   |                           |                                      |                                     |                             |                        |                          |                            |                                                |                              |                                    |                 |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------|---------------------------|-------------------|---------------------------|--------------------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| Name of the Corporate Debtor: Shri Karvir Nivasini Mahalaxmi Ispat Private Limited; Date of commencement of CIRP: 18.08.2026 (order received on 19.08.2026); List of creditors as on: 02.09.2026 |                                                                                                                            |                           |                   |                           |                                      |                                     |                             |                        |                          |                            |                                                |                              |                                    |                 |
| Operational creditors (Government Dues)                                                                                                                                                          |                                                                                                                            |                           |                   |                           |                                      |                                     |                             |                        |                          |                            |                                                |                              |                                    |                 |
| Sl. No.                                                                                                                                                                                          | Name of Creditor                                                                                                           | Details of claim received |                   | Details of claim admitted |                                      |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|                                                                                                                                                                                                  |                                                                                                                            | Date of receipt           | Amount claimed    | Amount of claim admitted  | Nature of claim                      | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |                                                |                              |                                    |                 |
| 1                                                                                                                                                                                                | Dy.Commissioner of State Tax, Kolhapur                                                                                     | 25/8/2026                 | 32,300,976        | -                         | Operational Creditor-Government Dues | No                                  | No                          | No                     | -                        | No                         | No                                             | -                            | 32,300,976                         |                 |
| 2                                                                                                                                                                                                | Department of Revenue, Income Tax Department (Jurisdictional Charge of Dy. Commissioner of Income Tax, circle -1, Kolhapur | 28/8/2026                 | 676,340           | -                         | Operational Creditor-Government Dues | No                                  | No                          | No                     | -                        | No                         | No                                             | -                            | 676,340                            |                 |
| 3                                                                                                                                                                                                | Employees' Provident Fund Organization Regional office, Kolhapur                                                           | 2/9/2026                  | 4,813,649         | -                         | Operational Creditor-Government Dues | No                                  | No                          | No                     | -                        | No                         | No                                             | -                            | 4,813,649                          |                 |
|                                                                                                                                                                                                  | <b>Total</b>                                                                                                               |                           | <b>37,790,965</b> |                           |                                      |                                     |                             |                        |                          |                            |                                                |                              | <b>37,790,965</b>                  |                 |
|                                                                                                                                                                                                  |                                                                                                                            |                           |                   |                           |                                      |                                     |                             |                        |                          |                            |                                                |                              |                                    |                 |

Notes: -

1. The above list of creditors is prepared after due verification of claim(s) received by the Interim Resolution Professional (IRP) based on the information and documents submitted by the claimant(s) and the Books of Accounts of the Corporate Debtor. However, in accordance with the provisions of Regulation 14(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the IRP/RP may revise the amounts of claims admitted whenever he comes across additional information warranting such revision.